

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3176
ANSWERED ON 22/03/2022

TARGETS UNDER PMAY-G

3176. SHRI DEVENDRA SINGH BHOLE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the measures taken by the Government to achieve the target of constructing 2.95 crore houses under Pradhan Mantri Awas Yojana-Gramin (PMAY-G) by the year 2022; and
- (b) the details of houses sanctioned for Uttar Pradesh thereunder the period 2017-2021, year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) The Union Cabinet has approved the continuation of Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) till March, 2024 for completion of remaining houses within cumulative target of 2.95 crore houses. The Ministry has taken up many measures to ensure timely completion of the houses under PMAY-G, main among which are the following initiatives :

- i. Regular review of progress at different levels of the Ministry.
- ii. Launch of PMAY-G Dashboard for monitoring and supervision of the scheme by the functionaries at various levels.
- iii. Timely allocation of targets to the States/UTs and release of adequate funds at the level of the Ministry.
- iv. Regular follow up with the State to ensure release of central and state share of funds and provision of land to landless beneficiaries in rural areas.

(b) The Year-wise targets allocated to Uttar Pradesh State under PMAY-G and houses sanctioned by the State to beneficiaries from 2017-18 to 2021-22 are given below:

(Units in Nos.)

Year	Target allocated to the State	Houses Sanctioned by the State to beneficiaries (till 16.03.2022)
2017-18	3,95,137	3,94,873
2018-19	3,10,053	3,09,838
2019-20	1,72,007	1,71,734
2020-21	7,32,591	7,31,985
2021-22	4,33,536	4,28,887